

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 111/11/2019 O.A./260/248/2018T NANDA

-V/S-

DOORDARSHAN ITEM NO:10 FOR APPLICANTS(S) Adv. : Mr. B. S. Tripathy

FOR RESPONDENTS(S) Adv.: Mr. S. B. Mohanty

Notes of The Registry	Order of The Tribunal	
	Ld. Counsel for the applicant files a memo to withdraw the OA. Accordingly, the OA is disposed of as withdrawn. Ld. Counsel for the respondents is present.	
	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
	pms	